

**National Company Law Tribunal  
Allahabad Bench**

**C.A. No. 197/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

**NAME OF THE COMPANY:** *Diksha Traders Private limited.*

**SECTION OF THE COMPANIES ACT:**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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Signature

1.

2.

**CA No. 197/2017**

Advocate, Sri Arun Saxena files an application seeking rectification of error occurred in order dated 21.09. 2017. The Submission of learned counsel are heard. Necessary correction in order is made and a fair corrected copy of order is signed. The C.A. No. 197 of 2017 is allowed ~~accordingly~~ <sup>accordingly</sup> and stands disposed of.

Date: 06/11/2017

Typed by  
Jyoti

— Sd —  
**H.P. Chaturvedi, Member(Judicial)**